

Name of the Corporate Debtor: MEGA PROCESS TECHNOLOGY PRIVATE LIMITED Date of Commencement of Liquidation: 26-09-2025; List of Stakeholders as on Date: 24-11-2025; Name of IP: DIPTI AMIT THITE;
Process Number: 1; Last 5 digit of registration number: 13629

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	4	10877948	3	9651216			1226732	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	12696800	1	12696800				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		5	23574748	4	22348016			1226732	